

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:640
ANSWERED ON:28.02.2000
RURAL ELECTRIFICATION
GADDE RAMAMOCHAN;M.V.V.S MURTHI;SHIVAJI MANE

Will the Minister of POWER be pleased to state:

- (a) whether the Rural Electrification Corporation has sanctioned Rs.146 crore for the rural electrification projects;
- (b) if so, the state-wise details thereof alongwith the amount sanctioned for each of the projects; and
- (c) the time frame fixed for their completion?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA)

(a) & (b) : Rural Electrification Corporation, during the year1999-2000, has sanctioned loan assistance of Rs.2586.12 crore for various rural electrification schemes sponsored by State Electricity Boards/Power Departments of State Governments. State-wise details of schemes and loan amount sanctioned are annexed.

(c) : Rural Electrification Programme is a continuous process which largely depends upon the financial resources of States, generation capacity and transmission distribution facilities in the States among other reasons.

ANNEXE

ANNEXE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 640 TO BE ANSWERED IN THE LOK SABHA ON 28.2.2000 REGARDING RURAL ELECTRIFICATION.

STATEWISE DETAILS OF THE SCHEMES SANCTIONED BY REC DURING 1999-2000

SL.NO. STATE SCHEMES SANCTIONED
NO. LOAN AMOUNT

1.	Andhra Pradesh	74	22559
2.	Arunachal Pradesh	32	2947
3.	Goa	4	229
4.	Gujarat	49	8995
5.	Haryana	67	20656
6.	Himachal Pradesh	11	4713
7.	J&K	7	6230
8.	Karnataka	148	41212
9.	Kerala	139	31325
10.	Madhya Pradesh	76	6096
11.	Maharashtra	157	24915
12.	Manipur	12	3464
13.	Punjab	25	6012
14.	Rajasthan	118	26365
15.	Tamil Nadu	106	23318
16.	Tripura	11	1853
17.	Uttar Pradesh	86	27723

Total 1122 258612